

Name of the Corporate Debtor: KSL AND INDUSTRIES LIMITED; Date of Commencement of CIRP: 06-09-2019; List of Creditors as on: 03-11-2021; Name of IP: Mr. Kiran Chinubhai Shah; Process Number: 1; Last 5 digit of registration number: 10868

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	12356213470	8	11823299196	19.50		532914274		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	50	57498358213	42	47785270598	78.83		9713087615		Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	2	281500						281500	Annexure 6
7	Operational creditors (Government Dues)	1	1010401488	1	1010401488	1.67				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	480000						480000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		63	70865734671	51	60618971282	100.00		10246001889	761500	